

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-23/2005/8928/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati, the 21<sup>st</sup> October, 2022

Sub:- **Casual leave.**

Ref:- Your Letter No.DJT/10371/2022 dated 20.10.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 26.10.2022 with station leave permission from the evening of 21.10.2022 till the morning of 28.10.2022**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-23/2005/8929/A, dated** , 21-10-2022

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Re